

POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION
OF THE SHAREHOLDERS OF
AZTECSOFT LIMITED

Having its registered office at:
#23, III A Cross, 18th Main, 6th Block, Koramangala, Bangalore – 560 095, India

The details subsequent to the completion of the open offer (the "Offer") made vide the Public Announcement dated May 5, 2008 ("Public Announcement") and the corrigendum to the Public Announcement dated May 16, 2008 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 (the "SEBI Takeover Regulations") by MindTree Limited (the "Acquirer") to acquire up to 20% of the Voting Capital of Aztecsoft Limited ("ASL") at a price of Rs. 80.00 per equity share, payable in cash, are as follows:

1. Name of the Target Company : Aztecsoft Limited
2. Name of Acquirer : MindTree Limited
3. Name of Manager to the Offer : Morgan Stanley India Company Private Limited
4. Name of the Registrar to the Offer : Intime Spectrum Registry Limited
5. Offer Details
 - i. Date of opening of the Offer : Friday, June 27, 2008
 - ii. Date of closure of the Offer : Wednesday, July 16, 2008
6. Details of the Offer:

S. No.	Item	Proposed number in the Letter of Offer dated June 14, 2008 ("Letter of Offer")		Actual numbers as of July 24, 2008	
		(No.)	% *	(No.)	%**
1	Offer price		Rs 80.00		
2	Shareholding of Acquirer before Share Purchase Agreement/Public Announcement	0	0.00	0	0.00
3	Shares acquired by way of Share Purchase Agreement	1,46,55,280	32.19	1,46,55,280	32.13
4	Shares acquired in the Offer	93,06,381	20.00***	78,60,239	17.23**
5	Size of the offer (Number of shares multiplied by offer price per equity share)	Rs 74,45,10,480.00		Rs 62,88,19,120.00	
6	Shares acquired in the open market after the Public Announcement but before 7 working days prior to closure of the Offer, if any	1,39,26,076	30.59	1,39,26,076	30.53
7	Post offer shareholding of Acquirer (2+3+4+6)	3,78,87,737	83.22	3,64,41,595	79.90
8	Pre offer shareholding of Public****	3,02,46,857	66.44	3,02,46,857	66.32
9	Post offer shareholding of Public*****	76,38,915	16.78	91,66,057	20.10

*Proposed shareholding percentages are computed based on share capital of Aztecsoft Limited of 4,55,26,652 fully paid-up equity shares of Rs 3/- each as on June 6, 2008.

**Actual shareholding percentages are computed based on share capital of Aztecsoft Limited of 4,56,07,652 fully paid-up equity shares of Rs 3/- each as on July 22, 2008. Share capital of Aztecsoft Limited increased due to an allotment of 81,000 equity shares of Rs. 3/- each fully paid on July 3, 2008 to the employees/directors pursuant to exercise of stock options granted to them under the 1998 Stock Option Plan (India).

***The Offer Size is 20.00% of the Total Voting Capital (i.e. 4,65,31,902 equity shares).

**** Includes 1,39,26,076 shares held by MindTree Limited as of the date of the Letter of Offer.

*****Includes Promoter group shareholding of 6,24,515 equity shares as proposed in the Letter of Offer and 1,61,500 equity shares as actuals.

After the date of the Public Announcement but before 7 working days prior to the date of the closure of the Offer, the Acquirer purchased the following equity shares from the open market on the floor of the exchange:

Date	Exchange	Quantity (Nos.)	Gross Rate/ Security (Rs.)	% of ASL Paid-Up Capital*	Cumulative Holding of Acquirer	
					No. of Equity Shares	%*
May 5, 2008	NSE	4,000,000	80.00	8.79%	4,000,000	8.79
May 6, 2008	NSE	6,600,000	79.93	14.50%	10,600,000	23.28
May 7, 2008	BSE	435,000	78.99	0.96%	11,035,000	24.24
May 7, 2008	NSE	1,065,000	79.00	2.34%	12,100,000	26.58
May 9, 2008	NSE	440,000	78.88	0.97%	12,540,000	27.54
May 9, 2008	BSE	840,000	79.49	1.85%	13,380,000	29.39
May 12, 2008	NSE	303,000	73.55	0.67%	13,683,000	30.05
June 11, 2008	BSE	242,472	72.00	0.53%	13,925,472	30.59
June 11, 2008	NSE	158	70.00	0.00%	13,925,630	30.59
June 12, 2008	NSE	446	70.00	0.00%	13,926,076	30.59
TOTAL		13,926,076		30.59%		

*Percentages have been computed based on the share capital of Aztecsoft Limited of 4,55,26,652 fully paid-up equity shares of Rs 3/- as set forth in the Letter of Offer. Actual percentage of holding as of July 24, 2004 is 30.53%, as disclosed above.

The purchases listed above were open market purchases, through BSE and NSE, and were not block or negotiated trades. The Acquirer has complied with its obligations under the SEBI Takeover Regulations and the Securities and Exchange Board of India (Prohibition of Insider Trading) Regulations, 1992, in respect of such acquisitions.

7. Status of the escrow account, whether released or not: Released
8. Payment of interest, if any, to the shareholders along with the details thereof: NIL
9. Status of investor complaints received, if any: NIL

The Acquirer and the directors of the Acquirer accept full responsibility for the information contained in this Post-Offer Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI Takeover Regulations.

This Announcement will also be available on SEBI's website at www.sebi.gov.in

Manager to the Offer	Registrar to the Offer
Morgan Stanley Morgan Stanley India Company Private Limited 1101-1115, Trident, Nariman Point, Mumbai 400 021, India Tel: (91 22) 6621 0555 Fax: (91 22) 6621 0556 Email: mindtreeopenoffer@morganstanley.com SEBI Registration number: INM 000011203 Contact : Bhavna Thakur	 INTIME SPECTRUM REGISTRY LIMITED Intime Spectrum Registry Limited C-13, Pannalal Silk Mills Compound, LBS Marg, Bhandup (West), Mumbai - 400 078, India Tel: (91 22) 2596 0320 Toll Free No. 1800-22-0320 Fax: (91 22) 2596 0329 Email: asl-offer@intimespectrum.com Website: www.intimespectrum.com SEBI Registration No: INR 000003761 Contact: Awani Thakkar

Issued by Morgan Stanley India Company Private Limited ("Manager to the Offer") for and on the behalf of the Acquirer.

Place: Mumbai
Date: July 25, 2008